

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 114

CP No. 89/Chd/Pb/2021

IN THE MATTER OF:

Daljit Singh & Ors.

...

Petitioners

Versus

Sutlej Motors Pvt. Ltd. & Ors.

...

Respondents

Under Section: 241, 242 & 244, 424 CA 2013

Order delivered on 05.04.2024

Due to Paucity of time, the matter could not be taken up today, hence adjourned to 31.05.2024.

Sd/-

Court Officer